

SCHEDULE I

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S. PSI INCONTROL PRIVATE LIMITED

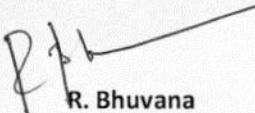
1. NAME OF CORPORATE PERSON	PSI INCONTROL PRIVATE LIMITED
2. DATE OF INCORPORATION OF CORPORATE PERSON	17.07.2008
3. AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	ROC - CHENNAI
4. CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U93000TN2008FTC068600
5. ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Level 2, Agnitio Tech Park, 141, Kandanchavadi, Near Perungudi, OMR Chennai - 600096
6. LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	23.01.2020
7. NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	R.Bhuvana IP registration IBBI/IPA-002/IP-N00370/2017-18/11036 C/o Akshayam Corporate Advisors Private Limited 'MADHANS' Flat No.7, Door No.10, South Canal Bank Road, Mandavelipakkam Chennai 600028 Cell : 9789982805 Email id :bhuvana.r@akshayamcorporate.com Email id: vlpsiincontrol@gmail.com
8. LAST DATE FOR SUBMISSION OF CLAIMS	22.02.2020

NOTICE is hereby given that M/s. PSI Incontrol Private Limited has commenced voluntary liquidation on 23rd January 2020.

The stakeholders of M/s. PSI Incontrol Private Limited are hereby called upon to submit a proof of their claims, on or before 22nd February 2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


R. Bhuvana

Liquidator – PSI Incontrol Private Limited

Date 27.01.2020

Place: Chennai